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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	For HARI SHANKAR MANE CIBIVISITAN SANDHEEP KUMAR	for Petitioner	
2.	H. KARTHIK SETHAPATI NIP. VIJAY KUMAR	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that they have filed a memo giving the outlines of the compromise proposal in the connecting matter, TCP/133/2016. In view of this, the matter shall be posted alongwith the connected matter. Put up on **27.04.2017 at 10.30**

A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)